## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 534/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES:

Sandeep Steels

V/s.

SSV Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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Siddhaith Hurush

## ORDER T.C.P. No. 534/I&BC/NCLT/MB/MAH/2017

- Respectively the Learned Representatives are present.
- The affidavit of service is placed on record, seeking time, granted.

Adjourned to 13.09.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Dated: 10.08.2017. Sd/-

M.K. Shrawat Member (Judicial)